

Low-head hydro-turbine generators

3843. SHRI MRITYUNJAY PRASAD: Will the Minister of ENERGY be pleased to state:

(a) whether low-head hydro-turbine generators are being experimented and utilized at any place in the country to generate power from the water-falls of the lowest heights and locks on irrigation canals; and

(b) if so, at what places and with what gains?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). In order to utilise the water falls of low heights on irrigation canals so as to generate power, bulb-type units are used. These units are suitable for operation under heads in the range of 2 meters to 10 meters. At present bulb-type generating units have been installed in the Kosi Power Station on the East Kosi Canal to utilise a head of about 7.01 meters. This Power Station has 4 units of 4.8 MW each and is generating electricity.

Emergency Commission for Army Officers

3845. SHRI RAMANAND TIWARY: Will the Minister of DEFENCE be pleased to state:

(a) whether Army Officers granted permanent commission from Emergency Commission were made to lose the period falling short of prescribed two years training for fixation of their seniority whereas Officers commissioned under regular permanent commission have had precommission training for the same period were not made to lose any period and granted seniority for promotion and other benefits from the day of grant of commission; and

(b) if so, the reasons for disparity causing bitterness among the officers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) The different rules for fixation of seniority of the two categories of officers were framed to maintain the correct *inter-se* seniority of the affected officers. Candidates coming through courses for Permanent Commission had to satisfy stricter conditions in regard to eligibility and method of selection. Their training periods were reduced only to obtain quicker supply of officers needed during the Emergency declared as a result of Indo-Chinese conflict 1962. There is no disparity in regard to other aspects.

Industrial development of Garhwal Division

3846. SHRI JAGANNATH SHARMA: Will the Minister of PLANNING be pleased to state:

(a) whether the hill region of U.P. has been declared a backward area;

(b) if so, what steps Government have taken to improve the economic condition of the people of that area;

(c) whether Government have formulated any scheme for the industrial development of Garhwal Division of U.P.; and

(d) if so, the main features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Government of U.P. have identified all the districts in the U.P. Hill Areas as backward.

(b) A sub-plan for the region has been prepared by the State Government and is being implemented. This sub-plan envisages an integrated and coordinated development of the region based on its potentials and requirements. Special Central Assistance is being given to implement the sub-Plan.

(c) and (d). Industrial development of the Garhwal region forms part of the sub-plan for the U.P. Hill Areas. A number of industrial units have already been set up in the Garhwal region and small industries are also being encouraged. Four industrial estates have been established. The Hill Development Corporation, the Agro-Industries Development Corporation, the U.P. Small Industries Corporation, etc. are giving impetus to industrial development in the region.

Setting up industrial units in areas with population of less than Five lakhs

3847. SHRI G. S. MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) estimated capital outlay for the industries being set up in rural areas with population of less than 5 lakhs in 1978 and 1979; and

(b) how many of the weaker sections of the population are expected to be benefited by the new industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) There is no estimate available of this kind.

(b) Does not arise.

Expenditure on the security agencies in Calcutta Port

3848. SHRI B. RACHAIAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the expenditure incurred on the security agencies in Calcutta Port year-wise in 1976 and 1977; and

(b) the number of Chowkidars for watch and ward to act Central Security Force and State police engaged in security work at the Calcutta Port?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The expenditure incurred on the various security agencies in Calcutta Port Trust is given below:

	(Rs. in lakhs)	
	1975-76	1976-77
C.I.S.F.:	58.84	61.78 (approx.)
Police	20.22	20.66
Port Security (CPT)	57.15	48.86

(b) The number of persons employed under various security agencies at Calcutta Port Trust is as follows:—

1. Port Security Guards	678
2. Central Security Guards	917
3 (a) State Police (Port Police) Watch & Ward (Supervisory)	14
(b) Constables	79

Cane and bamboo important segment of Handicrafts Exports from Assam

3849. SHRI AHMED HUSSAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that cane and bamboo products constitute an important segment of handicrafts exports from Assam and becoming increasingly popular in the Western Markets;

(b) if so, the value of these products earned in the foreign exchange this year;

(c) measures taken to create the necessary institutional infrastructure for improving the exports of these items; and

(d) what are Government's future plan to help and encourage its production in Assam?